## MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

## Training Programme on E-Courts Programme at All District Headquarters (ETC\_16\_2022) (Online)

## 07.01.2023

## **Schedule**

Duration	Topic	Resource person
10.30 AM-10.35 AM	> Inaugural Session & opening remarks	Director, MPSJA
10.35 AM-11.45 AM	<ul> <li>Introduction to e-Committee, e-Court Project &amp; various ongoing initiatives under e-Court Project with reference to High Court of M.P.</li> <li>Maintenance Stock &amp; Utilization of hardware</li> </ul>	Shri F.H. Qazi SPSA (SA), High Court of M.P., Jabalpur
11.45 AM-01.00 PM	➤ Hardware & Networking Maintenance: How to protect district court website from any malware or cyber attack, important networking maintenance issues and general SOP for use of computer	Shri Gaurav Singh, Sr. System Analyst, High Court of M.P., Jabalpur
01.00 PM-02.15 PM	<ul> <li>Duties of OIC:         Maintenance and update district court website, proper entry in CIS and vigilant on undated cases. Share details of NGDG to other offices and staff &amp; e-waste management     </li> </ul>	Shri Harsh Singh Bahrawat, Secretary, District Legal Services Authority, Mandsaur
02.15 PM – 03.00 PM	LUNCH BREAK	
03.00 PM-04.00 PM	<ul> <li>Best practices by four metro cities</li> <li>Bhopal</li> <li>Indore</li> <li>Jabalpur</li> <li>Gwalior</li> </ul>	
04.00 PM onwards	> Valedictory Session	Director, MPSJA

DIRECTOR MPSJA